

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3254

ANSWERED ON:14.08.2003

COMMITTEE ON CAS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have set up one more committee in order to implement Conditional Access System (CAS);
- (b) if so, the features of this committee;
- (c) the date by which this committee is likely to submit its report to the Government;
- (d) the difficulties being faced by the Government in implementing CAS; and
- (e) the measures taken to remove the same?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (e): Yes, Sir. An Implementation Committee, comprising various stakeholders has been set up for effective coordination and monitoring of preparedness to implement Conditional Access System in the four metros w.e.f. 1.9.2003. The Committee would closely monitor the:-

- (i) Availability of Set Top Boxes (STBs) and their readiness for installation.
- (ii) Modalities of installation, including testing.
- (iii) Upgradation of the infrastructure and network for implementation of CAS and steps taken to protect consumers' interest.
- (iv) Availability of full information in respect of pricing of channels and the amount that cable TV subscribers will have to pay.
- (v) Any other issues that members of the Implementation Committee wish to raise.